

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2119  
ANSWERED ON:02.12.2009  
ILLEGAL DEFORESTATION  
Ramkishun Shri

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Union Government has received any complaints about the illegal deforestation in the country; and
- (b) if so, the details of the action taken or being taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b): The Union Government receives complaints from time to time about scattered tree fellings in various parts of the country. The complaints so received are forwarded to the respective States/ UTs for remedial action. The Central Government also provides financial assistance to the State/ UT Governments under the Centrally Sponsored Scheme of "Intensification of Forest Management" with the objective for strengthening the forest protection measures.